

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1684  
TO BE ANSWERED ON 03.08.2023**

**STANDARDS LAID DOWN BY THE ICLS-19**

**1684. SHRI P. WILSON:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Ministry has taken steps in consonance with International Labour Organisation (ILO) urging India to follow standards laid down by 19th International Conference of Labour Statisticians (ICLS-19), held in 2013;**
- (b) whether Ministry has recognised that over 90 per cent of individuals who worked at any time over one year in farming, wage labour, in animal care or business will be classified as employed according to ICLS-19 definition of work for pay or profit, if so, the reason for Ministry not taking into account such recommendations by ICLS-19; and**
- (c) if so, details thereof, if not, reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): In the context of the recommendations of the 19th International Conference of Labour Statisticians (ICLS), consultative meetings of Ministry of Statistics and Programme Implementation (MoSPI) were held with International Labour Organisation (ILO).**

**(b) & (c): MoSPI is conducting Periodic Labour Force Survey (PLFS) since 2017 and survey is designed to estimate the employment and unemployment indicators according to three approaches viz. usual activity status, current weekly status and current daily status.**

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